

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.223- IA/1061(AHM)2023
ITEM No.224- IA/1418(AHM)2023
ITEM No.225- IA/272(AHM)2024
in
CP(IB) 268 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Arrow Engineering Ltd
V/s
Golden Tobbacco Ltd

.....Applicant

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Anurag Bisaria Adv.
For the Applicant : Ms. Aishwarya Reddy, Adv. a.w Mr. Nisarg Bhardwaj,
Adv. in IA/1061(AHM)2023
For the Respondent : Mr. Sumeet Verma, Adv. a.w. Mr. Ashutosh Gupta, Adv.
& Ms. Charu Verma, Adv. &
M.P Singh, Adv. in IA/1418(AHM)2023

ORDER

IA/1061(AHM)2023, IA/1418(AHM)2023 & IA/272(AHM)2024

Learned Counsel for the Resolution Professional submitted that appeal is pending before the Hon'ble NCLAT, hence, seeks adjournment.

Re-list for further consideration on 02.09.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)